

Office of the District Judge, Purba Medinipur  
(Vernacular Department)


NOTICE

It is hereby informed for all concerned that a Walk-in-Interview is going to be held on 21.09.2021 at 3.00 P.M. at Tamluk Court Complex, Purba Medinipur for making a panel of retired Govt. employees for re-employment on contract basis to the 3 (three) posts of Peshkar and 1 (one) post of Stenographer for the Additional District & Sessions Judge, Fast Track Courts of this Judgeship as per G.O. No.6716-J/JD/P/1B-126/2001 dated 14.09.2001. The willing retired Govt. employees (within 62 years of age) may report before the Office of the undersigned along with requisite documents, viz. age proof, P.P.O. & medical certificate of his/her fitness etc. on 21.09.2021 at 12 Noon.

In this context, this is for general information to all that in view of the Judicial Department's Notification No. 2651(5) dated 25.04.2012, the retired Govt. employees be selected shall not be retained on re-employment beyond the age of 62 years.

Office to publish the same in the official website of Purba Medinipur Judgeship.

Inform all concerned.

  
District Judge,  
Purba Medinipur.  
02.09.2021.  
District Judge  
Purba Medinipur